## Poor condition of NH-28

†1665. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NH-28 between Barauni and Kushinagar is in a dilapidated condition for the last two-three years, causing loss of revenue worth crores of rupees to Government and thousands of villagers connected to this highway are facing problems;
- (b) if so, the details thereof along with the reasons why the National Highways Authority of India has not paid attention towards it:
  - (c) the steps taken by Government for repairing and widening the highway; and
- (d) the details of action taken against the officials showing negligence in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The National Highway No. 28 between Barauni to Kushinagar is in traffic worthy condition. However, some stretches of road between Dewapur and Bihar/UP Border was deteriorated due to stoppage of construction and maintenance work by the contractor. The contract-agreement has subsequently been terminated. National Highway Authority of India sanctioned an estimate work amounting to ₹ 33.01 crore for repairs and maintenance of the stretch at the risk and cost of the contractor. Re-bidding for widening to four lane of this section is in process.

## Hike in rates of survey/re-survey component

1666. SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Maharashtra Government has requested for the enhancement of rates

<sup>†</sup>Original notice of the question was received in Hindi.

of survey/re-survey component including ground control network and ground truthing; and

## (b) if so, Government's response thereto?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Yes, Sir. The Government of Maharashtra has proposed for enhancement of rates of assistance for survey/re-survey component under National land Records Modernisation Programme. The Department considers such proposals in the Core Technical Advisory Group (CTAG) constituted for giving advise on the technological aspects related to the implementation of the National Land Records Modernization Programme (NLRMP). This proposal will be examined by the CTAG.

## **Implementation of Drought Prone Areas Programme**

- 1667. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether, as per the report of the High Level Technical Committee headed by Prof. C.H. Hanumantha Rao, 74.59 million hectare area had been identified for implementation of Drought Prone Areas Programme (DPAP);
  - (b) if so, the details thereof;
- (c) whether any districts in Andhra Pradesh have been identified as drought prone during 2014-15;
  - (d) if so, the details thereof; and
  - (e) the action being taken in this regard?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Yes, Madam. The States, Districts, Blocks and area identified for implementation of Drought Prone Areas Programme (DPAP) are as below:

Sl. No.	States	No. of districts	No. of Blocks	Identified Area in Million Hectare
1	2	3	4	5
1.	Andhra Pradesh	5	46	4.9983
2.	Bihar	6	30	0.9533
3.	Chhattisgarh	9	29	2.1801
4.	Gujarat	14	67	4.3938